

**Data as to Rehabilitation under  
Victim compensation Scheme  
Period 01.04.2019 to 30.06.2019  
(District including Sub-Division)  
Format- A**

| Sl. N. | Name of court with full Designation | Name and address of the victims with details of case No. G.R. Case No./S.T. Case/P.S. Case No./ Comp. Case No. (N.B: Name/identity of Rape Victim and victim under POCSO Act. and Juvenile not to be revealed) | Whether charge sheet/ Final form submitted (Please satisfy the section date of filing of charge sheet and date of taking cognizance) | Whether compensation Quantified-                  |   | Compensation paid                           |  | Whether interim or Final compensation paid in terms of the order of the Hon'ble High court or other Court's order (please Specify the Case No. as well as the amount quantified or paid | Whether interim compensation amount quantified but yet to be paid | In brief please specify Rehabilitation Measure taken /Ordered under ten schemes of NALSA (specify name of the scheme under which benefit extended/member of beneficiaries scheme wise | Whether demand for fund made through D.C please satisfy the letter No. |  |                                 |
|--------|-------------------------------------|--|--|---|---|---|--|---|---|---|--|--|---------------------------------|
|        |                                     |  |  | Specify interim compensation quantified with date | Specify final compensation quantified with date | Specify interim compensation paid with date | Specify Final Compensation paid, with date |   |   |   |  | Compensation paid by accused/appellant convict or State of Jharkhand |                                 |
| 1.     | Chief Judicial Magistrate           | Jyoti Kumari,<br>D/o Shrawan Chauhan, Vill- Tatkio paharidih, Maniyarpur, Devipur, Dist- Deoghar.<br>A.B. A No. 7086/2017  | U/s 323,341,354B, 313,34 of IPC  |   | 50,000/-<br>on<br>30.03.2019                    |   |  |   |   | By meeting of DLSA for deciding Compensation to the victim dated 30.3.2019 in A.B.A No. 7086/17, Rs 50,000/-  | 50,000/-   |  | Letter No. 637 dated 09.04.2019 |
| 2.     | Additional Sessions Judge-II        | Meena Devi, W/o late Shankar Prasad Yadav, Vill- Chaundhya, Ps- Sarwan, Dist-Deoghar<br>ST No. 369/2012  | Submitted Charge Sheet U/s 302/34,201 & 120B of IPC, date of filling chargesheet 12.09.2012  |   | 2,00,000/-<br>on<br>30.03.2019                  |   |  |   |   | By meeting of DLSA for deciding Compensation to the victim dated 30.3.2019 in ST No. 369/12, Rs 2,00,000/-  | 2,00,000/-   |  | Letter No. 637 dated 09.04.2019 |
| 3.     | J.J. Board                          | Sureshwar Mathapati  | Chargesheet submitted on   |   | 2,00,000/-                                      |   |  |   |   | By meeting of   | 2,00,000/-   |  | Letter                          |

|    |  |  |                                |  |  |  |  |  |            |  |  |
|----|--|--|--------------------------------|--|--|--|--|--|------------|--|--|
|    | B.N. Jha path, PS-Deoghar<br>GR No. 456/2011   | 27.09.2011 U/s<br>448/341/323/307/504/302/3<br>4 of IPC  | on<br>30.03.2019               |  |  |  |  | DLSA for deciding<br>Compensation to<br>the victim dated<br>30.3.2019 in<br>G.R.No. 456/11,<br>Rs 2,00,000/-                   | -          |  | No. 637<br>dated<br>09.04.2<br>019           |
| 4. | Additional<br>Sessions<br>Judge-I<br>Victim (a) D/o Basudev Turi, Vill-<br>Sabejor, PS- Madhupur, Dist- Deoghar<br>POCSO No. 22/2018 | Submitted Charge Sheet U/s<br>376of IPC, and 04 POCSO Act<br>2012, date of filling of<br>chargesheet 26.04.2018      | 4,50,000/-<br>on<br>30.03.2019 |  |  |  |  | By meeting of<br>DLSA for deciding<br>Compensation to<br>the victim dated<br>30.3.2019 in<br>POCSO No. 22/18,<br>Rs 4,50,000/- | 4,50,000/- |  | Letter<br>No. 637<br>dated<br>09.04.2<br>019 |
| 5. | Additional<br>Sessions<br>Judge-I<br>Victim (b) D/o Rashid Miyan, Vill- Thadi,<br>PS- Chitra, Dist- Deoghar<br>POCSO No. 55/2016     | Submitted Charge Sheet U/s<br>376/511 of IPC, and 08<br>POCSO Act 2012, date of filling<br>of chargesheet 16.01.2017 | 3,00,000/-<br>on<br>30.03.2019 |  |  |  |  | By meeting of<br>DLSA for deciding<br>Compensation to<br>the victim dated<br>30.3.2019 in<br>POCSO No. 55/16,<br>Rs 3,00,000/- | 3,00,000/- |  | Letter<br>No. 637<br>dated<br>09.04.2<br>019 |

*Deepak Kumar Tripathi*  
Assistant, DLSA, Deoghar

*5/7/19*  
Secretary,  
DLSA, Deoghar



**Data as to Rehabilitation under  
Victim Compensation under Jharkhand Victim Welfare Fund Rules 2014**

**Period 01.04.2019 to 30.06.2019**

**Format-B**

| Sl. No. | Name of court with full designation   | Date of convict                 | Whether Payment made to victim under Victim Welfare Fund and Rules 2014 or not. | Details of victim wise payment | Whether payment was made to victim under the order of Hon'ble High court/Trial Court/Appellate Court/or payment was made when case was pending before the High Court (Please specify the Case No., Name of the Court, Date of order for payment of compensation) |  |  |
|---------|---|---------------------------------|---|--------------------------------|--|--|--|
| 1.      | Nil   | Nil                             | No  | Nil                            | Nil  |  |  |
| 21      | <p align="center"><i>Deekans Kumar Shi,</i><br/><b>Assistant, DLSA, Deoghar</b></p> | <p align="center">Submitted</p> |   |                                |  |  |  |
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5/7/19

**Secretary,  
DLSA, Deoghar**

**Data as to Rehabilitation under  
Rehabilitation of victim under SC/ST (provision of Atrocities) Act 1989  
Period 01.04.2019 to 30.06.2019  
Format- C**

| Sl. No.          | Name of court with full Designation      | Name and address details of the victims with G.R. Case No. S.T. case No./P.S. Case No./ Comp Case No. (N.B. Name/Identity of Rape Victim and POCOS Act. and Juvenile not to be revealed) | Whether charge sheet/ Final form submitted (Please Specify the section) | Whether Compensation Quantified         |                                   | Whether Compensation paid by accused/ appellant/convict or State of Jharkhand | Whether Interim or Final compensation paid in terms of the order of the Hon'ble High Court or other Court's order (Please specify the Case No. as well as the amount quantified or paid) | Compensation amount quantified but yet to be paid | In brief, please specify the Rehabilitation Measure taken/ ordered | Whether Section 15 A of the Act complied Please specify the victim/witness protection measure |
|------------------|--|--|---|---|-----------------------------------|---|--|---|--|---|
|                  |  |  |   | Specify Interim Compensation quantified | Specify Interim Compensation Paid |   |  |   |  |   |
| 1.               | NIL                                      | NIL  | NIL   | NIL                                     | NIL                               | NIL   | NIL  | NIL   | NIL  | NIL   |
| <b>Submitted</b> |  |  |   |   |                                   |   |  |   |  |   |
| 2.               | Deepak Kumar MA Assistant, DLSA, Deoghar |  |   |   |                                   |   |  |   |  | Secretary, DLSA, Deoghar  |
| 3.               |  |  |   |   |                                   |   |  |   |  |   |
| 4.               |  |  |   |   |                                   |   |  |   |  |   |

**5/7/19**



**Data as to Rehabilitation under  
Rehabilitation of Victim under Central scheme for assistance to Civilians victim/ Family of victims of terrorist/communal and naxal violence  
Period 01.04.2019-30.06.2019**

Format- D

| Sl. No. | Name of court with full Designation | Name and Address of victims with details of case No., G.R. Case No./ S.T. Case No. / P.S. Case No./ Comp. Case No. (N.B:- Name /Identity of Rape victim and Victim under POCSO Act and Juvenile not to be revealed. | Whether Charge sheet/Final Forms submitted (Please specify the sections) | Details of Rehabilitation Measure |                    | Details of Compensation            |                        |
|---------|-------------------------------------|---|--|-----------------------------------|--------------------|------------------------------------|------------------------|
|         |                                     |   |  | Compensation Amount Paid          | Govt. Job Provided | Compensation amount yet to be paid | Job yet to be provided |
| 01.     | Nil                                 | Nil   | Nil  | Nil                               | Nil                | Nil                                | Nil                    |

Submitted

*Rajesh Kumar Jha*  
Assistant, DLSA, Deoghar

Secretary,  
DLSA, Deoghar

*5/7/19*